

CASES FIXED IN THE LOK ADALAT FOR 25-08-2014 (MONDAY)

At 10:30 a.m.

IN CHAMBER

BEFORE MR. R.K.TIWARI,

O.S.D.

Cases relating to the The Oriental Insurance Co. Ltd.

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
1.	453-2010 By Ct. Ord.	Smt. Razia Begum & anr. Vs. The Oriental Insu. Co. Ltd. & ors.	Ashok Mehrotra	Aditya K. Shukla 9451994407
2.	21-2014 By Ct. Ord.	The Oriental Insu. Co. Ltd. Vs. smt. Seema Maurya & ors.	Anil Srivastava	Anil Kumar Tiwari 9415703532, 8756855055
3.	FAFOD 157-2014	The Oriental Insu. Co. Ltd. Vs. Smt. Jhoolmati & ors.	B.C.Pandey	NPR
4.	178-2014	The Oriental Insu. Co. Ltd. Vs. Anand Kumar Srivastava & anr.	U P S Kushwaha 9415195504	NPR
5.	FAFOD 285-2014	The Oriental Insu. Co. Ltd. Vs. Nasir Ahmad & ors.	B.C.Pandey	NPR
6.	352-2014	The Oriental Insu. Co. Ltd. Vs. Smt. Kamla Devi & ors.	Anil Srivastava 9839017135	NPR

CASES FIXED IN THE LOK ADALAT FOR 25-08-2014 (MONDAY)

At 10:30 a.m.

IN CHAMBER

BEFORE MR. G.K.SRIVASTAVA,

O.S.D.

Cases relating to New India Assu. Co. Ltd.

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
1.	214-2007	Prabhat Kumar Singh Vs. Smt. Asha Singh	Dinesh Kumar	Vinod Kumar 9450447069
2.	168-2008	Ram Bahadur & anr. Vs. Brahma Singh & ors.	Asit Srivastava	Alok Kumar Srivastava 9415413763
3.	102-2010	Smt. Ram Roshni Vs. the New India Assu. Co. Ltd. & ors.	Dinesh Kumar	S.K.Tripathi 9415541370
4.	502-2010	Smt. Renu & anr. Vs. Kamal Jeet Singh & ors.	Ved Prakash	Dr. S.Nehru 93057971563
5.	953-2010	Nand Kumar Vs. The New India Assu. Co. Ltd.	Ved Prakash	Ram Ashish 9415270887
6.	498-2011 By Ct. Order	Smt. Sangeeta Kaur & ors. Vs. New India Assu. Co. Ltd. & ors.	Ashok Kr. Rai O.P.Srivastava	Rajendra Jaiswal
7.	499-2011	Smt. Shyama Devi & ors. Vs. Saqib Suhail & ors.	Anil Srivastava	Rajendra Jaiswal
8.	1006-2011 By Ct. Order With 500-2011	The New India Assu. Co. Ltd. Vs. Jagdish Lal & ors.	J.N.Mishra	NPR
9.	1007-2011 By Ct. Order	The New India Assu. Co. Ltd. Vs. Sangeeta Kaur & ors.	J.N.Mishra	NPR
10.	717-2011 By Ct. Order	Sarvesh Kumar Vs. Mohd. Ushman Ali @ Ramloo & anr.	Asit Srivastava Sanjay Kr. Singh	Rajendra Jaiswal 9450368089
11.	575-2013 with 818-2012 By Ct. Order	Smt. Neeta Gupta & ors. Vs. Nizmuddin & ors. New India Assu. Co. Ltd. Vs. Smt. Neeta Gupta & ors.	Deepanshu Dass Yogesh Gurnanee 9451321172	T.J.S.Makkaer

CASES FIXED IN THE LOK ADALAT FOR 25-08-2014 (MONDAY)

At 10:30 a.m.

IN CHAMBER BEFORE MR. AVNISH SAXENA

J.R.(L)

Cases relating to the U.P.S.R.T.C.

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
1.	116-2000 with 198-2000	UPSRTC Vs. Zumman Ali Zumman Ali Vs. UPSRTC	Anuj Kudesia	Nalini Jain
2.	128-2000	UPSRTC Vs. Shiv Kumar & ors.	Anuj Kudesia	B.R.Tripathi
3.	188-2000	UPSRTC Vs. Smt. Prem Pati	Anuj Kudesia	B.R.Tripathi
4.	454-2000	UPSRTC Vs. Ram Maruti Tiwari & anr.	Akhtar Abbas	NPR
5.	460-2000	UPSRTC Vs. Thukhra	M.Chandra	
6.	253-2001	UPSRTC, Lko. Vs. Shanti	Anuj Kudesia	S.R.Shukla
7.	258-2001	UPSRTC Vs. Hardwari Lal & ors.	T.A.Rizvi	L.P.Shukla II
8.	561-2001	UPSRTC Vs. Smt. Geeta & ors.	D.K.Srivastava	Upendra Singh
9.	563-2006	UPSRTC Vs. Pathi Raji & ors.	A.K.Srivastava	Narendra Singh 9415717661
10.	701-2006	UPSRTC Vs. Sageerunnisa & ors.	Prabhaker Tiwari	Rama Kant Shukla
11.	494-2007	UPSRTC Vs. Hariharmani Yadav	Prabhaker Tiwari	Arun Saxena
12.	1196-2007	UPSRTC Vs. Ejaz Raza	J.B.Singh	<u>R. A. Siddiqui9415754056</u> <u>R.P.Singh 9838568616</u>
13.	1197-2007	UPSRTC Vs. Mohsin Raza	J.B.Singh	<u>R. A. Siddiqui9415754056</u> <u>R.P.Singh 9838568616</u>
14.	120-2008	UPSRTC Vs. Seema & ors.	Akhtar Abbas	O.P.Srivastava 9452954231 Jai K.N. Bajpai 9236189594
15.	219-2008	UPSRTC Vs. Smt. Sheela Nigam & ors.	Prabhakar Tiwari	A.K.Srivastava 9415515916 Mayank Pandey 941578948
16.	693-2008	UPSRTC Vs. Smt. Rama Pandey & ors.	S.C.Mishra	Pradeep Kr. Singh Ravi pandey 9305153067
17.	709-2008	UPSRTC Vs. Sri Saroj Pandey	S.C.Mishra	Pradeep Kr. Singh Ravi pandey 9305153067
18.	710-2008	UPSRTC Vs. Km. Jyoti Pandey	S.C.Mishra	Pradeep Kr. Singh Ravi pandey 9305153067
19.	847-2009	UPSRTC Vs. Bahoran & anr.	S.K.Srivastava	R.K.Dwivedi 9335911847
20.	1320-2009	UPSRTC Vs. Smt Anar Kali & ors.	Dharmendra Gupta	R.K.Dubey 9453171109
21.	1321-2009	UPSRTC Vs. Smt Anar Kali & ors.	Dharmendra Gupta	R.K.Dubey 9453171109
22.	814-2010	UPSRTC Vs. Budhi Bahadur Adhikari	B.K.Kuldeep	Jitendra Bahadur Singh
23.	663-2012 Appln.	UPSRTC Vs. Rakesh Kumar Mishra		Surya Prakash Singh 9935130744

CASES FIXED IN THE LOK ADALAT FOR 25-08-2014 (MONDAY)

AT 10:30 A.M.

IN CHAMBER

BEFORE MISS REKHA AGNIHOTRI

J.R.(A/C) ,

Cases relating to the National Insurance Co. Ltd.

Sl. Nos.	FAFO NO.	Party Name	Counsel for the Company	Counsel for the Claimants
1.	135-1989	National Insu. Co. Ltd. Vs. Smt. Puran Kaur & ors.	Vishal Singh	K.K.Verma 9454047534
2.	258-2011 with 260-2011 By Ct. Ord.	National Insu. Co. Ltd. Vs. Smt. Malti Rai & ors. Anupama Singh Vs. Malti Rai & ors.	H.P.Srivastava	B.N.Rai 9415786539
3.	545-2011 with 536-2011 By Ct. Ord.	National Insu. Co. Ltd. Vs. Smt. Pushpa Devi & ors. Pushpa Devi & ors. Vs. Ravi Kr. Agarwal & ors.	UPS Kushwaha 9889006727	Vishal Tahlani 9452242299 Sandeep Kr. Agarwal 9415022940
4.	912-2011 By Ct. Ord.	Ramesh Chandra Yadav & anr. Vs. Satendra Tyagi & ors.	Ashish Kr. Srivastava 9415061611	Subhash Vidyarthi 8935035086 Vivek Kr. Rai Ramanjeet Singh Johar
5.	409-2013 By Ct. Order	National Insu. Co. Ltd. Vs. Smt. Nafees Jahan & ors.	Waqar Hashim	Subodh Kumar Verma 9451250365
6.	434-2013 Appln.	Khaliq Ahmad Khan Vs. National Insu. Co. Ltd.		Abid Alvi 9889010287
7.	102-2014	The National Insu. Co. Ltd. Vs. Smt. Mehrun alias Bittan & ors.	R.C.Sharma 9450301080	
8.	123-2014	The National Insu. Co. Ltd. Vs. Sabir Beg & ors.	U P S Kushwaha	
9.	184-2014	The National Insu. Co. Ltd. Vs. Smt. Sajan Sahu & ors.	S.Banerjee 9450457199	

CASES FIXED IN THE LOK ADALAT FOR 25-08-2014 (MONDAY)

AT 10:30 A.M.

IN CHAMBER BEFORE MR. RAVI NATH, O.S.D.

Cases relating to the ICICI LOMBARD GENERAL INSURANCE CO. LTD

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for respondent
1.	200-2013	ICICI Lombard G.I.Co. Ltd. Vs. Chhotey Lal	Anil Kumar Srivastava	Mukesh Singh
2.	213-2013	ICICI Lomb. Gen. Insu. Ltd. Vs. Jarbandhan	A.K.Srivastava (A.P.)	Anita Singh Suman Lata
3.	214-2013	ICICI LOM. Gen. Insu.. Co. Ltd. Vs. Raju & ors.	Anil Kr. Srivastava(A.P.)	Bajrangi Lal Mishra Miss Alka Saxena
4.	994-2013	ICICI Lom. Gen. Insu. Co. Ltd. Vs. Santosh Kumar	Anil Kumar Srivastava	Ved Prakash Verma Rajiv Kumar Bajpai
5.	1054-2013	ICICI Lom. Gen. Insu. Co. Ltd. Vs. Nankul Pandey	Anil Kumar Srivastava	Atma Ram Verma
6.	1065-2013	ICICI Lom. Gen. Insu. Co. Ltd. Vs. Susheela Mourya	Anil Kumar Srivastava	

CASES FIXED IN THE LOK ADALAT FOR 25-08-2014 (MONDAY)

At 10:30 a.m.

IN CHAMBER BEFORE MR. RAVI NATH, O.S.D.

Cases relating to the SERVICE MATTERS

S.No.	Case No.	Parties Name	Counsel for petitioner	Counsel for respondent
1.	SERS 6784-2001 Appln.	Sangya Dwivedi Vs. State of U.P.	M.A.Siddiqui	CSC
2.	SERB 1779-2008 Appln.	Shyam Lal Vs. Union of India & ors.	Shailesh Kumar 9415015936	ASG
3.	FAFO 280-2010	Union of India Vs. Smt. Sumitra Devi & ors.	ASG	Virendra Singh 8795368603

CASES FIXED IN THE LOK ADALAT FOR 25-08-2014 (MONDAY)

At 10:30 a.m.

IN CHAMBER BEFORE MR. RAVI NATH, O.S.D.

Cases relating to the Private Person

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
1.	1117-2012	Smt. Manju Jaiswal Vs. Ram Kripal Harijan & ors.		Brijesh Kumar Yadav 9839082335
2.	1118-2012	Smt. Manju Jaiswal Vs. Ram Kripal Harijan & ors.		Brijesh Kumar Yadav 9839082335

CASES FIXED IN THE LOK ADALAT FOR 25-08-2014 (MONDAY)

AT 10:30 A.M.

IN CHAMBER BEFORE MR. RAVI NATH, O.S.D.

Cases relating to the RELIANCE GENERAL INSURANCE CO. LTD

S.No	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
1.	398-2014	Reliance Gen. Insu. Co. Ltd. Vs. Smt. Rekha Devi & ors.	Dinesh Kumar	Mukesh Singh 9451340802

CASES FIXED IN THE LOK ADALAT FOR 25-08-2014 (MONDAY)

AT 10:30 A.M.

IN CHAMBER BEFORE MR. RAVI NATH, O.S.D.

Cases relating to the Bajaj Allianz General Insurance Company Ltd.

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
1.	955-2011 Appln.	Bajaj Allianz General Insu. Co. Ltd. Vs. Raj Bahadur Singh & anr.		Surya Prakash Singh 9935130744
2.	401-2012	Smt. Sushila Yadav & anr. Vs. Umesh Kr. & anr.	Dinesh Kumar J.N.Mishra	Ghanshyam Tripathi Rajendra jaiswal
3.	724-2012	Bajaj Allianz General Insu. Co. Ltd. Vs. Muslim & ors.	Dinesh Kumar	Mukesh Kumar Sharma
4.	799-2013	Bajaj Allianz General Insu. Co. Ltd. Vs. Smt. Sunita Devi		

CASES FIXED IN THE LOK ADALAT FOR 25-08-2014 (MONDAY)

IN CHAMBER

BEFORE MR. SANJIV KUMAR,

**AT 10:30 A.M.
O.S.D.**

Cases relating to the United India Insurance Co. Ltd.

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
1.	541-2005 Appln.	Ram Prakash & ors. Vs. Neeraj Kumar & ors.		S.R.S.Pandey 9455092746
2.	81-2008	The United India Insu. Co. Ltd. Vs. Vinod Kumar & ors.	H.P.Srivastava	L.P.Shukla II 9935497336
3.	542-2008	The United India Insu. Co. Ltd. Vs. Ajeet Singh	A.K.Srivastava	S.K.Upadhyay
4.	699-2007	Anuj Kr. Srivastava Vs. United India Insu. Co. Ltd	S.Panjwani	Nand Kishore Agarwal Mayank Agarwal
5.	142-2010 By Ct. Ord.	Smt. Maya Devi & ors. Vs. United India Insu. Co. Ltd.	Summaya Kidwai	R.P.Singh 9415530553
6.	561-2011	United India Insu. Co. Ltd. Vs. Smt. Maya Srivastava & ors.	Anil K. Srivastava	Rakesh Kumar Srivastava 9415425713
7.	796-2011	United India Insu. Co. Ltd Vs. Laxmi Devi	A.K.Srivastava	Manish Kumar II
8.	822-2011	United India Insu. Co. Ltd. Vs. Suman Devi w/o- Gopal Ji	H.P.Srivastava	Aditya K. Shukla
9.	520-2013 Appln.	United India Insu. Co. Ltd. Vs. Ram Shanker Manjhi & ors.	T.K.Mishra	A.K.Dubey 9453033095
10.	821-2013	United India Insu. Co. Ltd. Vs. Ramlali & ors.	T.K.Mishra	R.P.Singh 9415530553